## Evacuation of families for CWG

- 436. DR. T.N. SEEMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) the number of families, persons, residential places/houses evacuated from New Delhi Municipal Corporation area and adjoining areas, in connection with CWG 2010;
- (b) whether there is any scheme for rehabilitation of the evacuees and if so, the details thereof; and
  - (c) the status of implementation of the rehabilitation schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

## Maintenance work in Kali Bari

†437. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that all illegal constructions were demolished for grit washing and fixing Kota stone in stairs of Kali Bari 'J' and 'H' blocks but certain illegal construction of some quarters were not demolished;
- (b) whether it is also a fact that the work of whitewashing and painting of doors in the said blocks is not being done completely and properly;
  - (c) whether any complaint has been received with regard to (a) and (b) above; and
  - (d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Yes, Sir. Most of the illegal constructions were demolished for grit wash and fixing kota stone in 'J' and 'H' Blocks, Kali Bari. But, illegal constructions at few locations could not be demolished due to stiff resistance from some of the allottees.

(b) Whitewashing and painting of doors is not included in the agreement for grit wash. However, this work has been taken up separately in 'J' and 'H' Blocks, Kali Bari.

 $<sup>\</sup>dagger \textsc{Original}$  notice of the question was received in Hindi.